



\$~19-21

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8915/2019 & CM APPL. 36773-36774/2019, CM APPL. 53240-53241/2019, CM APPL. 53316/2019

K. P. RAO Petitioner

Through: Mr. Rahul Mehra with Mr. I.A.Iyer

and Mr.Sravan Kumar, Advocates.

versus

UNION OF INDIA & ORS Respondents

Through: Mr. Harish Kumar Garg with

Ms.Falguni Rai, Advocates for R-1. Mr. Kunal Prakash, Advocate for R-2. Mr.M.Vijaya Bhaskar, Advocate for

R-3.

Mr.Ruchir Mishra, Advocate for

respondent/IOA

+ W.P.(C) 8965/2019 & CM APPL.36985/2019

SURENDER KUMAR @ SURENDER PAHAL AND ANR......

Petitioners

Through: None.

versus

STATE OF NCT DELHI AND ORS. Respondents

Through: Mr. Anuj Aggarwal, ASC with Mr.

Ankit Monga, Advocate for R-1.

Mr. Kunal Prakash, Advocate for R-2. Mr. Gurbaksh Singh, Advocate for

R-3.

W.P.(C) 9287/2019 & CM APPL.38312/2019 (stay), CM APPL.38314/2019 (for lengthy synopsis), CM APPL.49976/2019, CM APPL.49979/2019, CM APPL.49985/2019 (for vacation of order dated 27.08.2019), CM APPL. 50521/2019, CM APPL. 51062/2019, CM APPL. 52204/2019 & CM APPL. 220-221/2020





AC THANGAVEL Petitioner

Through: Mr.Rahul Gupta, Advocate.

versus

UNION OF INDIA & ANR

..... Respondents

Through:

Mr. Neeraj, Advocate for R-1.

Mr. Kunal Prakash, Advocate for R-2. Mr.M.Vijaya Bhaskar, Advocate for

R-3.

Mr.Gurmeher S.Sistani, Advocate for

R-9.

Mr.Ninad Laud, Mr.Aditya Pratap

Swain, Advocates for R-4 to 8.

Mr.S.K.Dubey, Mr.Raj Mangal Kumr, Advocates for Intervenors in CM APPL. 52204/2019 &

52241/2019.

Mr.A.Ushi Reddy, Mr.E.Subhavathi and Mr.Deepak K.Singh, Advocates for Telangana Kabaddi Association. Mr.Satymev Sabarn, Advocate for the intervenors/West Bengal Kabaddi

Association.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

%

29.01.2020

Further arguments heard.

List for further hearing on 05.02.2020 at 12.30 PM.

SANJEEV SACHDEVA, J

JANUARY 29, 2020

rk